NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL							
APP	LICATION NUMBER	:					
PETITION NUMBER		: TCP/197/2016					
NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) UNDER SECTION		: East India Investment Holding Pte. Ltd & another : M/s Mamallapuram Development Private Limited & 8 others : 397/398 of CA 1956 and 58/59 of CA 2013					
				S.No	. Name (in Capital)	Represented by	Signature
				1	KANNAN P.T. FOR MIS. FOX MANDALAL.	ADVOCATE FOR PETITOWERS.	April.
2.	HOLDING FOR M. L. P. K. RAJAG	ADVOCATE.	DENT NO.7 (KOS).				
3/	Indhumally.P.	Coursel Jos Respondent	holice				
4)	K. RAMASAMY of G. J. MOHAN KUMAR	Cousel for Rosen	Just az				
5)	J.v.P. SaiViha.	Counsel fur					

ORDER

Shri P T Kannan, counsel for petitioner present. Shri G V Mohan Kumar, counsel for R1, R8 & R9 and Ms P Indhumathy, counsel for R3 to R6 are present. R7 is called but absent. Counsel for petitioner sought time for filing counter in the application filed by R8 & R9. Time extended at request. The matter is posted for final hearing. Put up on 18.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)